

3415 Resolution re: Co-operative Farming MARCH 28, 1959 3416 Resolution re: Appointment of Committee of Members of Parliament to enquire into malpractices in foreign exchange

[Shri U C Patnaik]

suggestions made on the floor of the House, so that the new experiment may be crowned with success

I am very happy to agree to amendment No 7 I hope the whole country will try to make this experiment a success I hope that Government also will try to have the co-operation of one and all, co-operation of the departments *inter se*, co-operation between the Centre and the States, and between the Government and the public, so that ultimately this great movement will be a great success I will only add, Sir, that we will try to do this with the least possible foreign assistance We will do it by pooling our national resources—human as well as material—so that Co-operative farming becomes a success, with the help of one and all Thank you

Mr. Speaker: I shall put Dr Ram Subhag Singh's amendment to the vote of the House

The Question is

"That for the original Resolution, the following be substituted, namely—

This House recommends that during the next three years every possible effort should be made to organise Service Co-operatives all over the country and to develop the spirit of co-operation in general so that Co-operative Farms may be set up voluntarily by the people concerned wherever conditions are mature"

The motion was adopted

Mr. Speaker: The amendment is carried All the other amendments are barred Now, Mr V P Nayar

18.05 hrs.

RESOLUTION RE APPOINTMENT OF COMMITTEE OF MEMBERS OF PARLIAMENT TO ENQUIRE INTO MALAPRACTICES IN FOREIGN EXCHANGE.

Shri V P Nayar (Quilon) I beg to move

"This House is of opinion that in view of undisclosed foreign exchange held by various industrialists and others, a Committee consisting of Members of Parliament be appointed to enquire into and report on the measures which ought to be taken with a view to effectively eradicate malpractices in foreign exchange"

Mr Speaker: Resolution moved

"This House is of opinion that in view of undisclosed foreign exchange held by various industrialists and others, a Committee consisting of Members of Parliament be appointed to enquire into and report on the measures which ought to be taken with a view to effectively eradicate malpractices in foreign exchange"

The hon Member may continue on the next day

18.06 hrs.

The Lok Sabha then adjourned till Eleven of the clock on Monday, March 30, 1959/Chaitra 9, 1881 (Saka)